

**INTRODUCTION**

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

**THE DESIGNS ACT 2000**  
**SECTION 30**  
**DESIGN ASSIGNMENT**

The Design stands in the name of ALSTOM TRANSPORT S.A. registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

<b>Design No.</b>	<b>Class</b>	<b>Name</b>
213456	12-03	ALSTOM TRANSPORT TECHNOLOGIES, OF 3 AVENUE ANDRE MALRAUX, 92300 LEVALLOIS-PERRET, France
213458	12-16	
213462	31-00	
213463	31-00	
213464	31-00	
213468	06-03	
213469	06-03	

**CANCELLATION PROCEEDINGS**  
**under Section 19 of the Designs Act, 2000**

**(01)**

**“The Asstt. Controller of Patents & Designs passed an order on 10/11/2014 to cancel the registration of registered Design No. 181193 dated 29<sup>th</sup> December 1999 under Class 10 titled as ‘Stud for a Footwear’ in the name of Josco Rubbers, of 8/50 Moonalingal, Calicut 673032, State of Kerala, India, a partnership firm of which the partners are Jose Joseph, Maxy Joseph, Abey Joseph and Sonia Tony, all Indian nationals and all of the above address.”**

**(02)**




**“The Asstt. Controller of Patents & Designs passed an order on 10/11/2014 to cancel the registration of registered Design No. 181829 dated 7<sup>th</sup> March 2000 under Class 10 titled as ‘Foot-wear’ in the name of Josco Rubbers, of Moonalingal, Calicut 673032, State of Kerala, India, an Indian partnership firm of which the partners are Jose Joseph, Maxy Joseph, Abey Joseph and Sonia Tony, all Indian national and all of the above address.”**

## COPYRIGHT PUBLICATION


<b>SL NO</b>	<b>REGISTERED DESIGN NUMBERS</b>	<b>RENEWED ON</b>
1.	209750	16.09.2014
2.	210221	23.09.2014
3.	210587	23.09.2014
4.	210874	23.09.2014
5.	210875	23.09.2014
6.	211284	23.09.2014
7.	211915	23.09.2014
8.	211916	23.09.2014
9.	212631	23.09.2014
10.	213627	23.09.2014
11.	190672	25.09.2014
12.	191112	25.09.2014
13.	191231	25.09.2014
14.	210225	26.09.2014
15.	209751	26.09.2014
16.	194969	26.09.2014
17.	194970	26.09.2014


## REGISTRATION OF DESIGNS



The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

<b>DESIGN NUMBER</b>	254601		
<b>CLASS</b>	04-02		
<b>1)SHREE SIMANDHAR INDUSTRIES IS A PROPRIETORSHIP FIRM OF</b> 21, NEW MANU BHUVAN, BHAGAT SINGH ROAD, VILE PARLE (W), MUMBAI-400056, MAHARASHTRA, INDIA			
<b>DATE OF REGISTRATION</b>	20/06/2013		
<b>TITLE</b>	HAIR COLOURING BRUSH		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	261083		
<b>CLASS</b>	07-03		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
<b>DATE OF REGISTRATION</b>	19/03/2014		
<b>TITLE</b>	CHEESE SPREADER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256659		
<b>CLASS</b>	24-02		
<b>1)PFIZER LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF UNITED KINGDOM OF THE ADDRESS</b> RAMSGATE ROAD, SANDWICH, KENT CT13 9NJ, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	20/09/2013		
<b>TITLE</b>	INJECTOR USED FOR MEDICINAL/COSMETIC PURPOSES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002211219-0002	28/03/2013	OHIM	

<b>DESIGN NUMBER</b>	262367	
<b>CLASS</b>	08-06	
<b>1)RASIKLAL GHUSABHAI CHOVIYA (ADULT &amp; INDIAN NATIONAL) SOLE PROPRIETOR OF M K TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS</b> AT-2, PATEL NAGAR, SADBHAVNA, PLOT, NR: BHAGWATI ENTERPRISE, 50, FEET MAIN ROAD, RAJKOT-GUJARAT-(INDIA)		
<b>DATE OF REGISTRATION</b>	06/05/2014	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	259730	
<b>CLASS</b>	12-16	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 058		
<b>DATE OF REGISTRATION</b>	28/01/2014	
<b>TITLE</b>	FAIRING FOR A TWO WHEELED VEHICLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	259958	
<b>CLASS</b>	12-16	
<b>1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400 001, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	31/01/2014	
<b>TITLE</b>	TEMPERATURE CONTROLLER OF A VEHICLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	260922		
<b>CLASS</b>	07-07		
<b>1)MANOJ KUMAR SITUATED AT</b> 31/233/A, NEAR PANNA PALACE, SHAMSHABAD ROAD, RAJPUR, AGRA-282001 (U.P.) INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	12/03/2014		
<b>TITLE</b>	TUB		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	261084		
<b>CLASS</b>	26-01		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
<b>DATE OF REGISTRATION</b>	19/03/2014		
<b>TITLE</b>	CANDLE HOLDER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256660		
<b>CLASS</b>	24-02		
<b>1)PFIZER LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF UNITED KINGDOM OF THE ADDRESS</b> RAMSGATE ROAD, SANDWICH, KENT CT13 9NJ, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	20/09/2013		
<b>TITLE</b>	INJECTOR USED FOR MEDICINAL/COSMETIC PURPOSES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002211219-0004	28/03/2013	OHIM	

<b>DESIGN NUMBER</b>	258389	
<b>CLASS</b>	15-03	
<b>1)ASHOKBHAI LAVJIBHAI, PIPARIYA PARTNER OF ADITYA TRACTORS NATIONALITY INDIAN, TRADING AS ADITYA TRACTORS AN PARTNERRSHIP FIRM, ADDRESS AT NATIONAL HIGHWAY, 8-B, GONDAL BYPASS NEAR KANAIYA HOTEL GONDAL CHOKDI RAJKOT-360004 GUJARAT, INDIA</b>		
<b>DATE OF REGISTRATION</b>	26/11/2013	
<b>TITLE</b>	REAPING BINDING MACHINE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257377	
<b>CLASS</b>	08-99	
<b>1)N. SIBI, NO. 8, GANESH PRIYAN AVENUE, KATTA BOMMAN NAGAR, ZAMIN PALLAVARAM, CHENNAI-600117</b>		
<b>DATE OF REGISTRATION</b>	10/10/2013	
<b>TITLE</b>	COMPONENT FOR A PERMANENT MAGNET GENERATOR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	261538	
<b>CLASS</b>	26-99	
<b>1)MAHINDRA &amp; MAHINDRA LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913 OF GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	04/04/2014	
<b>TITLE</b>	BEZEL FOR HEADLAMP	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	262316	
<b>CLASS</b>	07-01	
<b>1)SOLE PROPERITOR: MR. MAHESH S. SHETHIA, KRUPA INDUSTRIES-AN INDIAN COMPANY, 228-B, BOMBAY TALKIES COMPOUND, MALAD (W), MUMBAI-400064, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	05/05/2014	
<b>TITLE</b>	CUP	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	262368	
<b>CLASS</b>	08-06	
<b>1)(1) MALABEN HEMANGBHAI KANABAR (2) JAYENDRABHAI PRAVINBHAI KANABAR (BOTH THE PARTNERS ARE ADULT AND INDIAN NATIONAL) PARTNERS OF SAKSHI METALWARE (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT- AJI G.I.D.C., E ROAD, PLOT NO. 150/3, OPP: BALAJI WAFERS, RAJKOT-360003- GUJARAT-(INDIA)</b>		
<b>DATE OF REGISTRATION</b>	06/05/2014	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254772	
<b>CLASS</b>	09-01	
<b>1)M/S KEVA INDUSTRIES, NEAR OCTROI POST, G. T. ROAD, SAHNEWAL, LUDHIANA-141120 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- KARAN GOEL BEING INDIAN NATIONALS OF THE ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	25/06/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	261085	
<b>CLASS</b>	09-03	
<b>1)SAYESHA FOOD PRODUCTS IS A PROPRIETORSHIP FIRM OF</b> D/404, GANEESHAM 2, BEHIND GOVIND GARDEN, PIMPLE SAUDGAR, PUNE-411027, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	19/03/2014	
<b>TITLE</b>	CHOCOLATE PACKAGING	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256661	
<b>CLASS</b>	24-02	
<b>1)PFIZER LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF UNITED KINGDOM OF THE ADDRESS</b> RAMSGATE ROAD, SANDWICH, KENT CT13 9NJ, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	20/09/2013	
<b>TITLE</b>	INJECTOR USED FOR MEDICINAL/COSMETIC PURPOSES	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002211219-0003	28/03/2013	OHIM

<b>DESIGN NUMBER</b>	261505	
<b>CLASS</b>	12-16	
<b>1)MAHINDRA &amp; MAHINDRA LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913 OF</b> GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	03/04/2014	
<b>TITLE</b>	WHEEL RIM FOR VEHICLES	
<b>PRIORITY NA</b>		

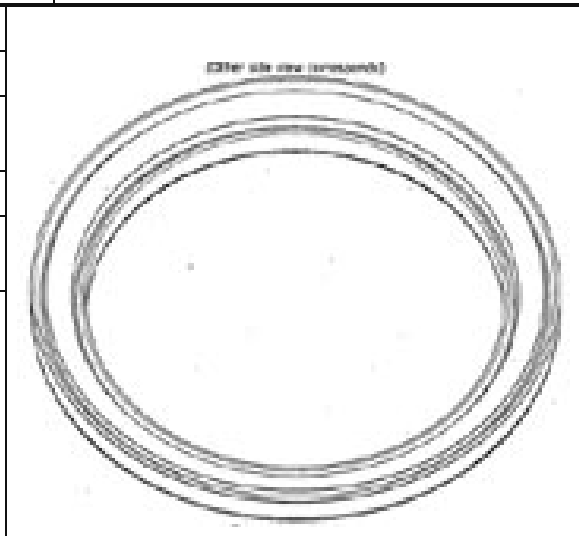
<b>DESIGN NUMBER</b>	262317
<b>CLASS</b>	07-01
<b>1)SOLE PROPERITOR: MR. MAHESH S. SHETHIA, KRUPA INDUSTRIES- AN INDIAN COMPANY, 228-B, BOMBAY TALKIES COMPOUND, MALAD (WEST), MUMBAI-400064, MAHARASHTRA, INDIA</b>	
<b>DATE OF REGISTRATION</b>	05/05/2014
<b>TITLE</b>	CUP
<b>PRIORITY NA</b>	









<b>DESIGN NUMBER</b>	260589	
<b>CLASS</b>	26-06	
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	25/02/2014	
<b>TITLE</b>	FRONT WINKER CASE FOR MOTORCYCLE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-020101	30/08/2013	JAPAN




<b>DESIGN NUMBER</b>	256189	
<b>CLASS</b>	15-99	
<b>1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY</b>		
<b>DATE OF REGISTRATION</b>	03/09/2013	
<b>TITLE</b>	SEALING RING FOR GYRATORY CRUSHER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
001363774	08/03/2013	OHIM

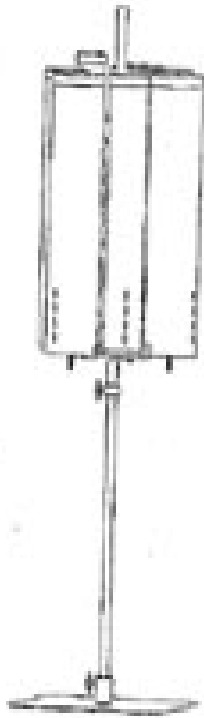


<b>DESIGN NUMBER</b>	247910		
<b>CLASS</b>	21-01		
<b>1)INNOVATION FIRST, INC. ADDRESS AT</b> 1519 INTERSTATE 30 WEST GREENVILLE, TEXAS 75402, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	14/09/2012		
<b>TITLE</b>	TOY CAR		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
29/428,458	31/07/2012	U.S.A.	
<b>DESIGN NUMBER</b>	256740		
<b>CLASS</b>	08-05		
<b>1)SATA GMBH &amp; CO. KG, OF</b> DOMERTALSTRASSE 20, 70806 KORNWESTHEIM, DEUTSCHLAND, GERMANY, GERMAN COMPANY			
<b>DATE OF REGISTRATION</b>	24/09/2013		
<b>TITLE</b>	ACCESSORY FOR CONTAINER DISPENSER OF PAINT CUP SYSTEM		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
002218867	11/04/2013	OHIM	
<b>DESIGN NUMBER</b>	246410		
<b>CLASS</b>	11-01		
<b>1)PRECIOSA, A.S., A JOINT-STOCK COMPANY, NATIONALITY: CZECH REPUBLIC, ADDRESS AT,</b> OPLETALOVA 3197, 466 67 JABLONEC NAD NISOU, CZECH REPUBLIC			
<b>DATE OF REGISTRATION</b>	09/07/2012		
<b>TITLE</b>	JEWELLERY STONE		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
1975855-2	16/01/2012	EUROPEAN UNION	


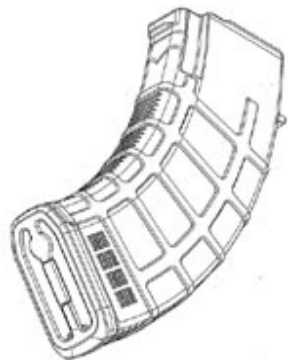
<b>DESIGN NUMBER</b>	255817		
<b>CLASS</b>	11-01		
<b>1)CORE JEWELLERY PRIVATE LIMITED., (AN INDIAN PRIVATE LIMITED COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956), OF GJ-4, SDF-VII, SEEPZ, M.I.D.C., ANDHERI (EAST), MUMBAI-400096, MAHARASHTRA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	14/08/2013		
<b>TITLE</b>	JEWELLERY		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	259531		
<b>CLASS</b>	05-05		
<b>1)SATHEESAN V C/O AVID APPAREL INDUSTRIES, B-17, SECTOR-58 NOIDA-201301 (UP) INDIA, INDIAN</b>			
<b>DATE OF REGISTRATION</b>	20/01/2014		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258986		
<b>CLASS</b>	14-02		
<b>1)OLIVETTI S.P.A., AN ITALIAN COMPANY, OF VIA JERVIS, 77, 10015 IVREA (TO), ITALY</b>			
<b>DATE OF REGISTRATION</b>	24/12/2013		
<b>TITLE</b>	PRINTER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001376180	28/06/2013	OHIM	

<b>DESIGN NUMBER</b>	259232	
<b>CLASS</b>	12-11	
<b>1)DILIP SARKAR, S/O. LATE SUBAL SARKAR AN INDIAN NATIONAL C/O. BIPLAB CHAKRABORTY, NO. 1 DABGRAM COLONEY, PHOL NO. 607, P.O.-RABINDRA SARANI, SILIGURI-734006 (WEST BENGAL)</b>		
<b>DATE OF REGISTRATION</b>	03/01/2014	
<b>TITLE</b>	THREE WHEELER VEHICLE	
<b>PRIORITY NA</b>		



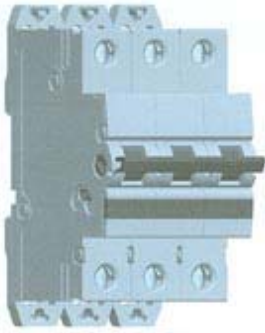
<b>DESIGN NUMBER</b>	260491	
<b>CLASS</b>	25-02	
<b>1)PATEL MAHENDRABHAI GORADHANBHAI AN INDIAN NATIONAL AND HAVING ADDRESS AT C/O. KAIVAL SALES, PLOT NO. 30/39, PHASE-III, NANA CHILODA CHOWKADI, NEAR AMBIKA WAY-BRIDGE, NARODA, G.I.D.C., AHMEDABAD (GUJARAT) INDIA</b>		
<b>DATE OF REGISTRATION</b>	20/02/2014	
<b>TITLE</b>	MANHOLE COVER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256741		
<b>CLASS</b>	08-05		
<b>1)SATA GMBH &amp; CO. KG, OF DOMERTALSTRASSE 20, 70806 KORNWESTHEIM, DEUTSCHLAND, GERMANY, GERMAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	24/09/2013		
<b>TITLE</b>	ACCESSORY FOR CONTAINER DISPENSERS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002218867	11/04/2013	OHIM	
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258713		
<b>CLASS</b>	24-02		
<b>1)GENERAL ELECTRIC COMPANY, 1 RIVER ROAD, SCHENECTADY, NEW YORK 12345, USA, NEW YORK CORPORATION</b>			
<b>DATE OF REGISTRATION</b>	12/12/2013		
<b>TITLE</b>	RESUSCITATION DEVICE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258989		
<b>CLASS</b>	24-04		
<b>1)THE PROCTER &amp; GAMBLE COMPANY, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS REGISTERED OFFICE AT ONE PROCTER &amp; GAMBLE PLAZA, CINCINNATI, OHIO - 45202, UNITED STATES OF AMERICA</b>			
<b>DATE OF REGISTRATION</b>	24/12/2013		
<b>TITLE</b>	SANITARY NAPKIN		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/458,939	25/06/2013	U.S.A.	
<b>DESIGN NUMBER</b>	262325		
<b>CLASS</b>	08-06		
<b>1)JAYDEEBHAI K. MAKASANA AN INDIAN NATIONAL SOLE PROPRIETOR OF LEVISH HARDWARE AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT "SHRI KRUSHNA KUNJ", 5-GOKUL NAGAR, B/H. PUNIT SOCIETY, KOTHARIYA MAIN ROAD, RAJKOT, GUJARAT-INDIA</b>			
<b>DATE OF REGISTRATION</b>	05/05/2014		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	260982		
<b>CLASS</b>	13-03		
<b>1)ABB FRANCE, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 3 AVENUE DU CANADA, IMMEUBLE ATHOS, LES ULIS, 91978 COURTABOEUF CEDEX, FRANCE</b>			
<b>DATE OF REGISTRATION</b>	14/03/2014		
<b>TITLE</b>	ELECTRIC CONNECTOR		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002 312 603-0013	19/09/2013	OHIM	
<b>DESIGN NUMBER</b>	261066		
<b>CLASS</b>	07-03		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	19/03/2014		
<b>TITLE</b>	SERVING FORK		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256779		
<b>CLASS</b>	22-01		
<b>1)MAGPUL INDUSTRIES CORPORATION, 400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION</b>			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	MAGAZINE FOR A FIREARM		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/450,963	26/03/2013	U.S.A.	



<b>DESIGN NUMBER</b>	261900	
<b>CLASS</b>	08-06	
<b>1)(1) RAMESHBHAI PANCHABHAI PAMBHAR (2) MAGANBHAI PANCHABHAI PAMBHAR (3) TRIBHOVANBHAI PANCHABHAI PAMBHAR (ALL THE PARTNERS ARE ADULT &amp; INDIAN NATIONAL) PARTNERS OF SHREE KHODIYAR INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS</b> 2/8, GOKUL NAGAR, 50, FEET ROAD, RAJKOT-360002 GUJARAT-(INDIA)		
<b>DATE OF REGISTRATION</b>	22/04/2014	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258760	
<b>CLASS</b>	19-06	
<b>1)ADD CORPORATION LIMITED OF</b> BUSINESS PARK, 6TH FLOOR, CHINCHOLI NAKA, S. V. ROAD, MALAD (WEST), MUMBAI-400 064, MAHARASHTRA, INDIA, INDIAN COMPANY		
<b>DATE OF REGISTRATION</b>	16/12/2013	
<b>TITLE</b>	WRITING INSTRUMENT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	259250	
<b>CLASS</b>	13-03	
<b>1)LARSEN &amp; TOUBRO LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 OF</b> L & T HOUSE, BALLARD ESTATE, MUMBAI 400001, STATE OF MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	06/01/2014	
<b>TITLE</b>	MINIATURE CIRCUIT BREAKER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	258919
<b>CLASS</b>	02-04
<b>1)M/S. AERO CLUB, A REGISTERED PROPRIETORSHIP CONCERN, OF THE ADDRESS 867, JOSHI ROAD, KAROL BAGH, NEW DELHI-110005</b>	
<b>DATE OF REGISTRATION</b>	23/12/2013
<b>TITLE</b>	FOOTWEAR
<b>PRIORITY NA</b>	


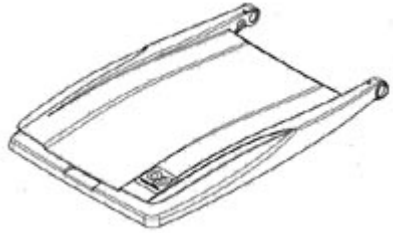
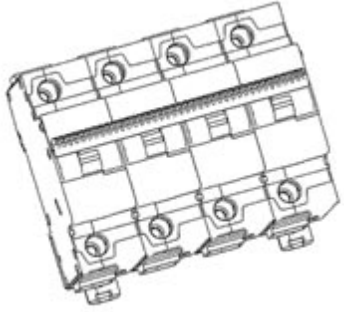





<b>DESIGN NUMBER</b>	257986
<b>CLASS</b>	15-02
<b>1)PATEL KASHIBHAI MANGALBHAI, NATIONALITY: AN INDIAN, AT. BHOJA, POST. KHAROL, TAL. LUNAWADA, DIST. PANCHMAHAL, PIN CODE - 389220, GUJARAT, INDIA</b>	
<b>DATE OF REGISTRATION</b>	06/11/2013
<b>TITLE</b>	PUMP
<b>PRIORITY NA</b>	





<b>DESIGN NUMBER</b>	258486	
<b>CLASS</b>	12-16	
<b>1)NISSAN JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS NISSAN MOTOR CO., LTD.), A JAPANESE COMPANY, ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF NO. 2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	29/11/2013	
<b>TITLE</b>	FRONT BUMPER FOR AUTOMOBILE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-012370	03/06/2013	JAPAN

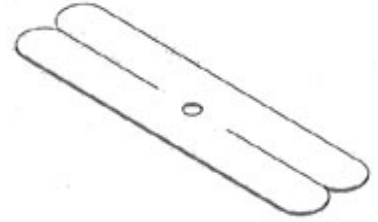


<b>DESIGN NUMBER</b>	261619		
<b>CLASS</b>	09-01		
<b>1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS</b> WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA			
<b>DATE OF REGISTRATION</b>	09/04/2014		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258821		
<b>CLASS</b>	09-07		
<b>1)COMPAGNIE PLASTIC OMNIUM, A FRENCH COMPANY OF</b> 19 AVENUE JULES CARTERET-69007 LYON, FRANCE			
<b>DATE OF REGISTRATION</b>	18/12/2013		
<b>TITLE</b>	COVER OF CONTAINER FOR COLLECTION OF WASTE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
DM/081848	11/09/2013	WIPO	
<b>DESIGN NUMBER</b>	259029		
<b>CLASS</b>	13-03		
<b>1)NOVATEUR ELECTRICAL &amp; DIGITAL SYSTEMS PVT. LTD.,</b> 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-40059, INDIA			
<b>DATE OF REGISTRATION</b>	27/12/2013		
<b>TITLE</b>	ELECTRICAL SWITCHING DEVICE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	260301		
<b>CLASS</b>	24-01		
<b>1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	12/02/2014		
<b>TITLE</b>	ELECTRO MEDICAL APPARATUS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001389365	12/11/2013	OHIM	
<b>DESIGN NUMBER</b>	259981		
<b>CLASS</b>	12-16		
<b>1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400 001, MAHARASHTRA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	31/01/2014		
<b>TITLE</b>	DOOR TRIM OF A VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	260427		
<b>CLASS</b>	15-99		
<b>1)SPRAY ENGINEERING DEVICES LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT PLOT NO. 25, INDUSTRIAL AREA, PHASE-II, CHANDIGARH-160002 (U.T.), INDIA</b>			
<b>DATE OF REGISTRATION</b>	18/02/2014		
<b>TITLE</b>	HEAT EXCHANGER MODULE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258480		
<b>CLASS</b>	26-06		
1)NISSAN JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS NISSAN MOTOR CO., LTD.), A JAPANESE COMPANY, ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF NO. 2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN			
<b>DATE OF REGISTRATION</b>	29/11/2013		
<b>TITLE</b>	REAR LAMP FOR AUTOMOBILE		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
2013-012375	03/06/2013	JAPAN	
<b>DESIGN NUMBER</b>	258921		
<b>CLASS</b>	02-04		
1)M/S. AERO CLUB, A REGISTERED PROPRIETORSHIP CONCERN, OF THE ADDRESS 867, JOSHI ROAD, KAROL BAGH, NEW DELHI-110005			
<b>DATE OF REGISTRATION</b>	23/12/2013		
<b>TITLE</b>	FOOTWEAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256778		
<b>CLASS</b>	22-01		
1)MAGPUL INDUSTRIES CORPORATION, 400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	MOUNT FOR A FIREARM		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
29/452,373	16/04/2013	U.S.A.	

<b>DESIGN NUMBER</b>	256508	
<b>CLASS</b>	24-04	
<b>1)RAY ARBESMAN, OF</b> 42 BURTON ROAD, TORONTO, ONTARIO M5P 1V2, CANADA, NATIONALITY: CANADA		
<b>DATE OF REGISTRATION</b>	17/09/2013	
<b>TITLE</b>	ADHESIVE BRACE LOCATING WINDOW	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
151026	08/05/2013	CANADA



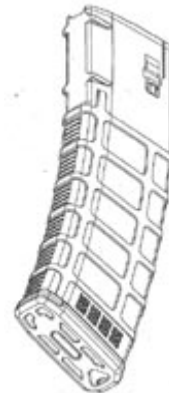
<b>DESIGN NUMBER</b>	242201	
<b>CLASS</b>	12-16	
<b>1)BAJAJ AUTO LIMITED</b> AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO 616, ANNASALAI, CHENNAI – 600 006, STATE OF TAMIL NADU, INDIA		
<b>DATE OF REGISTRATION</b>	10/01/2012	
<b>TITLE</b>	WHEEL RIM FOR VEHICLE	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	259249	
<b>CLASS</b>	10-04	
<b>1)LARSEN &amp; TOUBRO LIMITED, AN INDIAN COMPANY INCORPORATED</b> <b>UNDER THE COMPANIES ACT, 1956 OF</b> L & T HOUSE, BALLARD ESTATE, MUMBAI 400001, STATE OF MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	06/01/2014	
<b>TITLE</b>	ENCLOSURE FOR ENERGY METER	
<b>PRIORITY NA</b>		



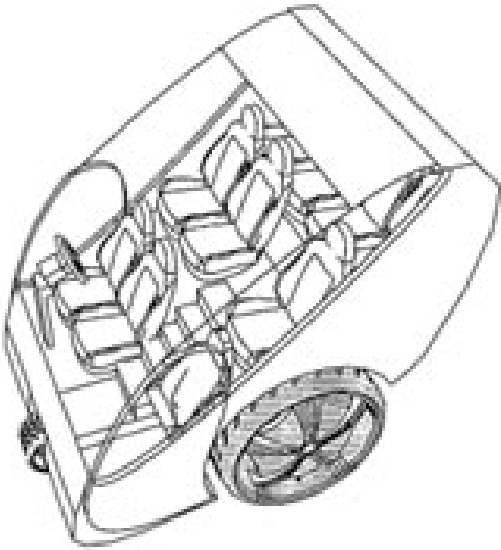
<b>DESIGN NUMBER</b>	258918	
<b>CLASS</b>	02-04	
<b>1)M/S. AERO CLUB, A REGISTERED PROPRIETORSHIP CONCERN, OF THE ADDRESS</b> 867, JOSHI ROAD, KAROL BAGH, NEW DELHI-110005		
<b>DATE OF REGISTRATION</b>	23/12/2013	
<b>TITLE</b>	FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258479	
<b>CLASS</b>	26-06	
<b>1)NISSAN JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS NISSAN MOTOR CO., LTD.), A JAPANESE COMPANY, ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF</b> NO. 2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN		
<b>DATE OF REGISTRATION</b>	29/11/2013	
<b>TITLE</b>	REAR LAMP FOR AUTOMOBILE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-012376	03/06/2013	JAPAN
<b>DESIGN NUMBER</b>	256780	
<b>CLASS</b>	22-01	
<b>1)MAGPUL INDUSTRIES CORPORATION,</b> 400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION		
<b>DATE OF REGISTRATION</b>	25/09/2013	
<b>TITLE</b>	MAGAZINE FOR A FIREARM	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/450,964	26/03/2013	U.S.A.

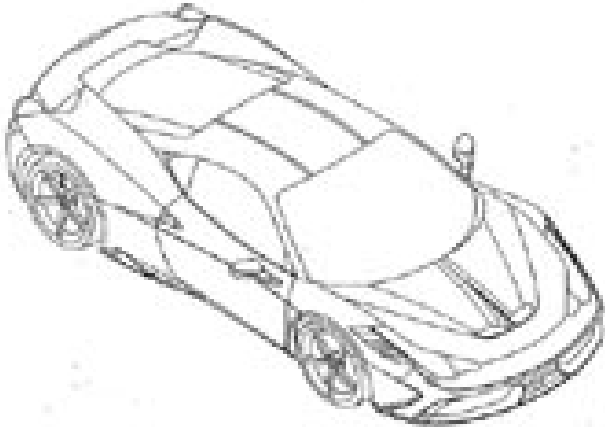


<b>DESIGN NUMBER</b>	257465	
<b>CLASS</b>	11-01	
<b>1)PREETI SHARMA, W/O RAJEEV SHARMA PROP. OF M/S. RADHEY RADHEY HANDICRAFTS, D-22, VASHISHTHA COLONY, SARAI HARNARAYAN ROAD, SASNI GATE, ALIGARH (U.P.) INDIA, BY NATIONALITY INDIAN</b>		
<b>DATE OF REGISTRATION</b>	14/10/2013	
<b>TITLE</b>	BANGLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	261512	
<b>CLASS</b>	23-03	
<b>1)POLE-STAR DISTRIBUTION PRIVATE LIMITED, (REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956) REPRESENTED BY ITS MANAGING DIRECTOR MR. SATISH V. DULIPATI, HAVING ITS REGISTERED OFFICE AT 28, DAMODARAN STREET, T. NAGAR, CHENNAI-600017, INDIA</b>		
<b>DATE OF REGISTRATION</b>	03/04/2014	
<b>TITLE</b>	GAS REGULATOR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	260691	
<b>CLASS</b>	09-03	
<b>1)MR. MAHESH S SHETHIA,SOLE PROPERITOR: MAHESH SHETHIA, KRUPA INDUSTRIES-AN INDIAN COMPANY, 228-B, BOMBAY TALKIES COMPOUND, MALAD (W), MUMBAI-400064, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	28/02/2014	
<b>TITLE</b>	BOX	
<b>PRIORITY NA</b>		



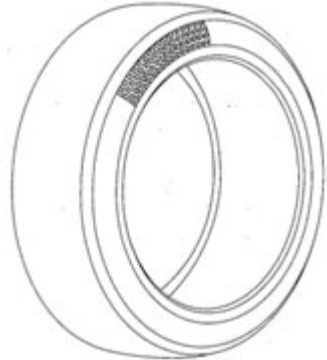




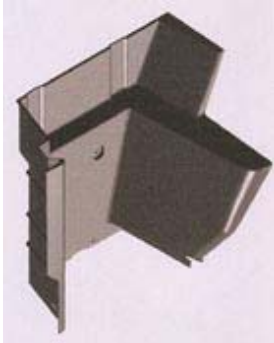
<b>DESIGN NUMBER</b>	260949	
<b>CLASS</b>	12-16	
<b>1)TRACTORS AND FARM EQUIPMENT LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT NO. 861, ANNASALAI, CHENNAI-600002, TAMIL NADU, INDIA</b>		
<b>DATE OF REGISTRATION</b>	13/03/2014	
<b>TITLE</b>	GEAR BOX ENSLOSURE FOR TRACTOR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256603	
<b>CLASS</b>	09-01	
<b>1)M/S KDSR INFRASTRUCTURE PRIVATE LIMITED WHOSE ADDRESS IS S-2, SANCHI COMPLEX, SHIVAJI NAGAR, BHOPAL-462016, MADHYA PRADESH AND NATIONALITY INDIAN</b>		
<b>DATE OF REGISTRATION</b>	19/09/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	261617	
<b>CLASS</b>	23-04	
<b>1)SHRI RAM ENTERPRISES, L-152, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-110039, INDIA.</b> (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- SH. DEEPAK MADAN. AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	09/04/2014	
<b>TITLE</b>	AIR COOLER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	259169	
<b>CLASS</b>	12-14	
<b>1)S. V. PRAGADEESH, FLAT NO 1/6, GANESH GARDEN, DOOR NO. 1, PC HOSTEL ROAD, CHETPET, CHENNAI-600031, INDIA.</b>		
<b>DATE OF REGISTRATION</b>	01/01/2014	
<b>TITLE</b>	THREE WHEELED COMMERCIAL VEHICLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	258935	
<b>CLASS</b>	12-08	
<b>1)FERRARI S.P.A., AN ITALIAN COMPANY OF VIA EMILIA EST 1163, I-41100, MODENA, ITALY</b>		
<b>DATE OF REGISTRATION</b>	23/12/2013	
<b>TITLE</b>	CAR	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	259133	
<b>CLASS</b>	13-03	
<b>1)ABB INDIA LIMITED, HAVING REGISTERED OFFICE AT 2ND FLOOR, EAST WING, KHANIJA BHAVAN, 49, RACE COURSE ROAD, BANGALORE 560001, KARNATAKA, INDIA, AN INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	30/12/2013	
<b>TITLE</b>	INSERT MODULE FOR TOUCH SWITCH	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	260829		
<b>CLASS</b>	14-03		
<b>1)VERTU CORPORATION LIMITED, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED KINGDOM, OF THE ADDRESS BEACON HILL ROAD, CHURCH CROOKHAM, HAMPSHIRE GU52 8DY, UNITED KINGDOM</b>			
<b>DATE OF REGISTRATION</b>	07/03/2014		
<b>TITLE</b>	MOBILE PHONE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002416230	03/03/2014	OHIM	
<b>DESIGN NUMBER</b>	258369		
<b>CLASS</b>	12-16		
<b>1)DAIMLER INDIA COMMERCIAL VEHICLES PRIVATE LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE LAWS OF INDIA, OF UNIT 201, 2ND FLOOR CAMPUS 3B, RMZ MILLENNIA BUSINESS PARK NO. 143, DR. MGR ROAD, PERUNGUDI, CHENNAI-600096, INDIA</b>			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	PANEL FOR CABIN OF A VEHICLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002244368-0002	27/05/2013	OHIM	
<b>DESIGN NUMBER</b>	259036		
<b>CLASS</b>	12-15		
<b>1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, F-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE, S.A., A SWISS COMPANY OF ROUTE LOUIS-BRAILLE 10-CH-1763, GRANGES-PACCOT, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	27/12/2013		
<b>TITLE</b>	TIRE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002281709-0001	26/07/2013	OHIM	

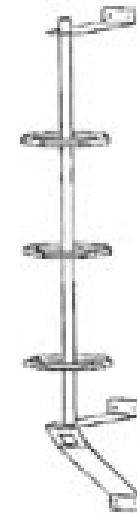
<b>DESIGN NUMBER</b>	260106		
<b>CLASS</b>	07-01		
<b>1) LDDN IMPEX, A PARTNERSHIP FIRM, OF THE ADDRESS</b> E-37 SMA INDUSTRIAL ESTATE, GT ROAD, DELHI-110033, INDIA			
<b>DATE OF REGISTRATION</b>	04/02/2014		
<b>TITLE</b>	WINE COOLER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257831		
<b>CLASS</b>	09-03		
<b>1) SOURCE ONE BUYING SERVICES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF INDIA, OF</b> 61-D, POCKET-A, SUKHDEV VIHAR, NEW DELHI, 110025			
<b>DATE OF REGISTRATION</b>	29/10/2013		
<b>TITLE</b>	DISPLAY PACKAGING UNIT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258362		
<b>CLASS</b>	12-16		
<b>1) DAIMLER INDIA COMMERCIAL VEHICLES PRIVATE LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE LAWS OF INDIA,</b> OF UNIT 201, 2ND FLOOR CAMPUS 3B, RMZ MILLENNIA BUSINESS PARK NO. 143, DR. MGR ROAD, PERUNGUDI, CHENNAI-600096, INDIA			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	FOOT STEP COVER FOR VEHICLES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002244459-0005	27/05/2013	OHIM	

<b>DESIGN NUMBER</b>	259394		
<b>CLASS</b>	07-02		
<b>1)PANKAJ MALIK, INDIAN BY NATIONALITY, 7A ASHOKA APPTS., 7 RAJPUR ROAD, DELHI-110054</b>			
<b>DATE OF REGISTRATION</b>	15/01/2014		
<b>TITLE</b>	LUNCH BOX		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258947		
<b>CLASS</b>	23-01		
<b>1)RAHUL SATRAMDAS KESWANI, AN INDIVIDUAL OF INDIAN NATIONALITY, HAVING ADDRESS AT 202-A, SAFAL PARIVESH, B/H. FLAVOURS RESTAURANT, NEAR AUDA GARDEN, ANAND NAGAR ROAD, PRAHLADNAGAR, AHMEDABAD 380015 GUJARAT</b>			
<b>DATE OF REGISTRATION</b>	24/12/2013		
<b>TITLE</b>	VALVE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	259174		
<b>CLASS</b>	10-02		
<b>1)TURLEN HOLDING SA, A SWISS COMPANY, C/O SIPO S.A., CHEMIN DU CHÂTEAU 26A, 2805 SOYHIÈRES, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	01/01/2014		
<b>TITLE</b>	WATCH		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
760149501	06/09/2013	WIPO	

<b>DESIGN NUMBER</b>	260591	
<b>CLASS</b>	12-16	
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	25/02/2014	
<b>TITLE</b>	FRONT COVER FOR MOTORCYCLE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-020099	30/08/2013	JAPAN






<b>DESIGN NUMBER</b>	256742	
<b>CLASS</b>	08-05	
<b>1)SATA GMBH &amp; CO. KG, OF DOMERTALSTRASSE 20, 70806 KORNWESTHEIM, DEUTSCHLAND, GERMANY, GERMAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	24/09/2013	
<b>TITLE</b>	ACCESSORY FOR CONTAINER DISPENSERS OF PAINT CUP SYSTEM	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002218867	11/04/2013	OHIM



<b>DESIGN NUMBER</b>	258917	
<b>CLASS</b>	02-04	
<b>1)M/S. AERO CLUB, A REGISTERED PROPRIETORSHIP CONCERN, OF THE ADDRESS 867, JOSHI ROAD, KAROL BAGH, NEW DELHI-110005</b>		
<b>DATE OF REGISTRATION</b>	23/12/2013	
<b>TITLE</b>	FOOTWEAR	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	259659		
<b>CLASS</b>	16-06		
<b>1)CARL ZEISS MEDITEC AG, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF GOESCHWITZER STRASSE 51-52, 07745 JENA, GERMANY</b>			
<b>DATE OF REGISTRATION</b>	24/01/2014		
<b>TITLE</b>	OBJECTIVE MODULE FOR A SURGICAL MICROSCOPE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001379788-0001	06/08/2013	OHIM	
<b>DESIGN NUMBER</b>	256868		
<b>CLASS</b>	07-01		
<b>1)SHRI RAM &amp; COMPANY AN INDIAN SOLE PROPRIETORSHIP FIRM AT 1/6, VIKRAM VIHAR, GURUDWARA ROAD, NEW DOUBLE STOREY, LAJPAT NAGAR-IV, NEW DELHI-110024 WHOSE PROPRIETOR IS GURDEEP SINGH AS AN INDIAN NATIONAL OF ABOVE ADDRESS</b>			
<b>DATE OF REGISTRATION</b>	27/09/2013		
<b>TITLE</b>	SERVICE PLATE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	262326		
<b>CLASS</b>	08-06		
<b>1)AJAYBHAI B. CHOVIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF ABC SALES CORPORATION AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 5-YOGESHWAR MAIN ROAD, ATIKA INDUSTRIAL AREA, DHEBAR ROAD (SOUTH), RAJKOT, GUJARAT-INDIA</b>			
<b>DATE OF REGISTRATION</b>	05/05/2014		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	255599	
<b>CLASS</b>	13-02	
<b>1)SU-KAM POWER SYSTEMS LTD.</b> OF PLOT NO. WZ-1401/2, NANGAL RAYA, NEW DELHI-110046, INDIA, AN INDIAN COMPANY		
<b>DATE OF REGISTRATION</b>	01/08/2013	
<b>TITLE</b>	INVERTER FOR LIFT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256576	
<b>CLASS</b>	02-01	
<b>1)AAKASH BANSAL &amp; ABHISHEK VERMA, BOTH ARE INDIAN CITIZEN, AT BOMBAY CREATIONS,</b> 16/2, ANARDANA CHOWK, OPPOSITE WINE SHOP, PATIALA, PUNJAB-147001, INDIA		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	T-SHIRT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	261719	
<b>CLASS</b>	09-02	
<b>1)GOLDSTAR POLYMERS LTD, 703, SAMARPAN COMPLEX, NEW LINK ROAD, CHAKALA, ANDHERI (E), MUMBAI-400099. STATE OF MAHARASHTRA INDIA./</b> A LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT., ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	15/04/2014	
<b>TITLE</b>	DRUM	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	259166		
<b>CLASS</b>	10-01		
<b>1)AJANTA PRIVATE LIMITED,</b> AN INDIAN COMPANY OF ORPAT INDUSTRIAL ESTATE, RAJKOT-MORBI HIGHWAY, MORBI 363641, STATE OF GUJARAT, INDIA			
<b>DATE OF REGISTRATION</b>	31/12/2013		
<b>TITLE</b>	CLOCK		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	259111		
<b>CLASS</b>	15-99		
<b>1)1. KYB-YS CO., LTD. 9165, SAKAKI, SAKAKI-MACHI, HANISHINA-GUN,</b> NAGANO 3890688, JAPAN, NATIONALITY: JAPANESE, <b>2. KAYABA INDUSTRY</b> <b>CO., LTD.</b> WORLD TRADE CENTER BLDG., 4-1, HAMAMATSU-CHO 2-CHOME, MINATO- KU, TOKYO 1056111, JAPAN, NATIONALITY: JAPANESE			
<b>DATE OF REGISTRATION</b>	30/12/2013		
<b>TITLE</b>	FLUID PRESSURE ACTUATOR		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-15448	05/07/2013	JAPAN	
<b>DESIGN NUMBER</b>	244803		
<b>CLASS</b>	23-99		
<b>1)CHANGWON ENVIRONMENT INDUSTRY CO. LTD.</b> 416-2 EUJEUN-RI, JINYEONG-EUP, GIMHAE, GYEONGNAM 621-800, REPUBLIC OF KOREA			
<b>DATE OF REGISTRATION</b>	25/04/2012		
<b>TITLE</b>	ELECTRO CELL FOR SEWAGE TREATMENT PLANT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
30-2011-0046019	02/11/2011	REPUBLIC OF KOREA	

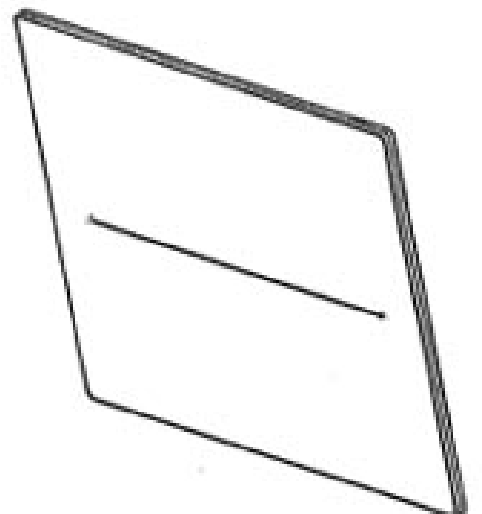
<b>DESIGN NUMBER</b>	244007
<b>CLASS</b>	21-01
<b>1)GIUSEPPE CARLO ANGIONI</b> VIA MAZZINI 2, SASSARI, ITALY	
<b>DATE OF REGISTRATION</b>	21/03/2012
<b>TITLE</b>	FOOTBALL PLAYER FOR TABLE TOP GAME
<b>PRIORITY NA</b>	

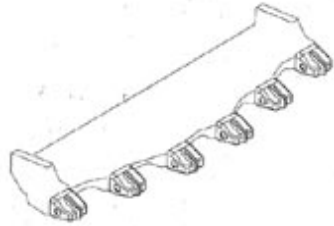

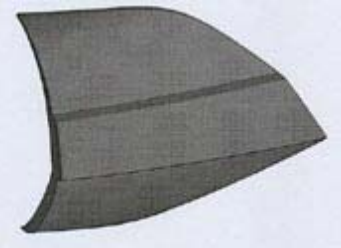
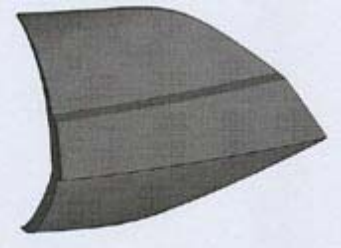





<b>DESIGN NUMBER</b>	261945
<b>CLASS</b>	12-16
<b>1)DEERE &amp; COMPANY, A US CORPORATION OF</b> ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265-8098 USA	
<b>DATE OF REGISTRATION</b>	23/04/2014
<b>TITLE</b>	FENDER UNIT FOR A VEHICLE
<b>PRIORITY NA</b>	




<b>DESIGN NUMBER</b>	256412	
<b>CLASS</b>	06-06	
<b>1)HERMAN MILLER, INC.,</b> OF 855 EAST MAIN AVENUE, ZEELAND, MICHIGAN 49464, UNITED STATES OF AMERICA		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	PARTITION FOR WORK SURFACE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/449,892	15/03/2013	U.S.A.





<b>DESIGN NUMBER</b>	255770		
<b>CLASS</b>	15-04		
<b>1)CQMS PTY LTD A COMPANY ORGANIZED AND EXISTING IN AUSTRALIA HAVING REGISTERED OFFICE AT</b> 11/58 METROPLEX AVENUE, MURARRIE QUEENSLAND 4172, AUSTALIA			
<b>DATE OF REGISTRATION</b>	12/08/2013		
<b>TITLE</b>	EXCAVATOR BUCKET LIP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
10716/2013	12/02/2013	AUSTRALIA	
<b>DESIGN NUMBER</b>	259465		
<b>CLASS</b>	15-05		
<b>1)VIDEOCON INDUSTRIES LIMITED. A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT,</b> AT 14 KMS. STONE, AURANGABAD-PAITHAN ROAD, CHITEGAON, TQ.PAITHAN, DIST. AURANGABAD-431105, MAHARASHTRA, INDIA			
<b>DATE OF REGISTRATION</b>	17/01/2014		
<b>TITLE</b>	WASHING MACHINE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	259721		
<b>CLASS</b>	26-06		
<b>1)FORD GLOBAL TECHNOLOGIES, LLC A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT</b> 330 TOWN CENTER DRIVE, SUITE 800, DEARBORN MICHIGAN-48126, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	27/01/2014		
<b>TITLE</b>	VEHICLE TAIL LAMP LENS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330379965.2	09/08/2013	CHINA	

<b>DESIGN NUMBER</b>	260318		
<b>CLASS</b>	08-06		
<b>1)AMITBHAI M. CHOVIYA AND ASHISHBHAI G. GADHIYA BOTH INDIAN NATIONAL PARTNERS OF FORAM SALES CORPORATION AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT PLOT NO. 7, PATEL IND. AREA, OPP. RIDDHI SIDDHI PARK, NEAR SANDHIYA POOL, (KOTHARIYA), RAJKOT, GUJARAT-INDIA</b>			
<b>DATE OF REGISTRATION</b>	13/02/2014		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	260679		
<b>CLASS</b>	07-04		
<b>1)VIJAYBHAI S. FACHARA AND CHARMIBEN V. FACHARA BOTH INDIAN NATIONAL PARTNERS OF SHREEJI PRODUCTS AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT JAY SARDAR INDUSTRIAL ZONE, PLOT NO. 47, SURVEY NO. 259, B/H. KOTHARIYA SOLVANT, GONDAL HIGHWAY, KOTHARIYA-360002, RAJKOT, GUJARAT-INDIA</b>			
<b>DATE OF REGISTRATION</b>	28/02/2014		
<b>TITLE</b>	VEGETABLE CUTTER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	260588		
<b>CLASS</b>	12-11		
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN</b>			
<b>DATE OF REGISTRATION</b>	25/02/2014		
<b>TITLE</b>	MOTORCYCLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-020097	30/08/2013	JAPAN	

<b>DESIGN NUMBER</b>	256188		
<b>CLASS</b>	15-99		
<b>1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY</b>			
<b>DATE OF REGISTRATION</b>	03/09/2013		
<b>TITLE</b>	SEALING RING FOR GYRATORY CRUSHER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001363774	08/03/2013	OHIM	
<b>DESIGN NUMBER</b>	258885		
<b>CLASS</b>	02-04		
<b>1)THAIKATTIL JOSE, THAIKATTIL HOUSE, OLLUKARA P.O., THRISSUR, KERALA STATE, 680655, INDIA, AN INDIAN NATIONAL</b>			
<b>DATE OF REGISTRATION</b>	20/12/2013		
<b>TITLE</b>	FOOTWEAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258985		
<b>CLASS</b>	14-02		
<b>1)OLIVETTI S.P.A., AN ITALIAN COMPANY, OF VIA JERVIS, 77, 10015 IVREA (TO), ITALY</b>			
<b>DATE OF REGISTRATION</b>	24/12/2013		
<b>TITLE</b>	PRINTER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001376180	28/06/2013	OHIM	

<b>DESIGN NUMBER</b>	259768	
<b>CLASS</b>	24-04	
<b>1) LUPIN LIMITED., AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956, AND HAVING ITS OFFICE AT 159 CST ROAD, KALINA, SANTACRUZ (EAST), MUMBAI, 400 098, STATE OF MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	28/01/2014	
<b>TITLE</b>	INHALER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	262373	
<b>CLASS</b>	08-06	
<b>1)(1) GOVINDBHAI MULJIBHAI BHOOT (2) DINESHBHAI MAGANBHAI CHORATIYA (BOTH PARTNERS ARE ADULT &amp; INDIAN NATIONAL) AND PARTNERS OF SOMNATH METAL (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT- 6, PATEL NAGAR, NR. BHALADA INDUSTRIES, 80 FEET ROAD, SORATHIWADI, RAJKOT-360001 - GUJARAT (INDIA)</b>		
<b>DATE OF REGISTRATION</b>	06/05/2014	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		

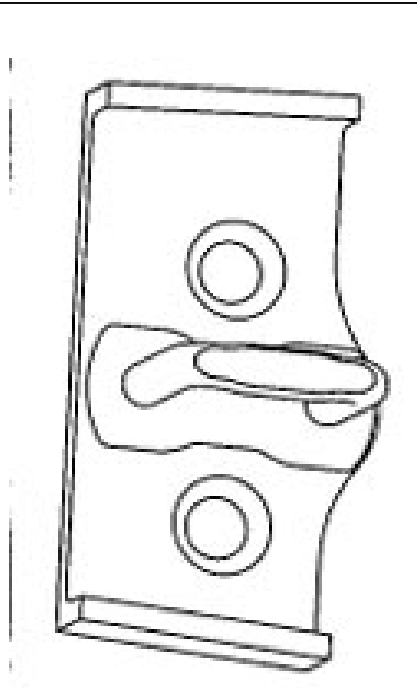
<b>DESIGN NUMBER</b>	260442	
<b>CLASS</b>	28-02	
<b>1) KANERO COSMETICS, 602/5E/1A, G. T. ROAD, MOTI RAM ROAD, SHAHDARA, DELHI-110032, INDIA. (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- SH. VIKAS SACHDEVA, AN INDIAN NATIONAL OF THE ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	18/02/2014	
<b>TITLE</b>	LIPSTICK CASE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	258481		
<b>CLASS</b>	26-06		
<b>1)NISSAN JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS NISSAN MOTOR CO., LTD.), A JAPANESE COMPANY, ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF</b> NO. 2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN			
<b>DATE OF REGISTRATION</b>	29/11/2013		
<b>TITLE</b>	FRONT HEADLIGHT FOR AUTOMOBILE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-012374	03/06/2013	JAPAN	
<b>DESIGN NUMBER</b>	256540		
<b>CLASS</b>	12-11		
<b>1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT</b> JAYALAKSHMI ESTATES 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA			
<b>DATE OF REGISTRATION</b>	17/09/2013		
<b>TITLE</b>	PILLION HANDLE FOR SCOOTER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	261518		
<b>CLASS</b>	07-01		
<b>1)LDDN IMPEX, A PARTNERSHIP FIRM, OF THE ADDRESS</b> E-37 SMA INDUSTRIAL ESTATE, GT ROAD, DELHI-110033, INDIA			
<b>DATE OF REGISTRATION</b>	03/04/2014		
<b>TITLE</b>	BOWL WITH LID		
<b>PRIORITY NA</b>			

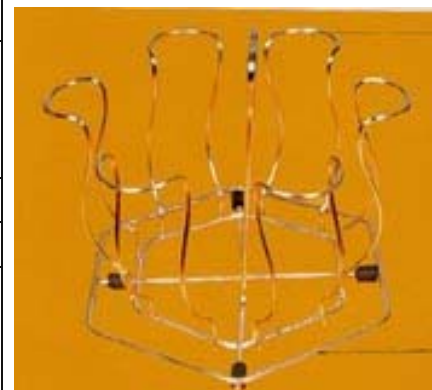
<b>DESIGN NUMBER</b>	258656		
<b>CLASS</b>	15-03		
<b>1)JUSCO, JAMSHEDPUR 831001, INDIA, AN INDIAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	10/12/2013		
<b>TITLE</b>	FOGGING MACHINE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257228		
<b>CLASS</b>	02-07		
<b>1)MR. WANG LAP RONNY NG, A CHINESE NATIONAL, RESIDING AT ROOM 618, TRANS ASIA CENTRE, NO. 18 KIN HONG STREET, KWAI CHUNG, NEW TERRITORIES, HONG KONG SAR</b>			
<b>DATE OF REGISTRATION</b>	07/10/2013		
<b>TITLE</b>	ZIPPER FOR SLIDE FASTENER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
1301435.8	23/08/2013	HONGKONG	
<b>DESIGN NUMBER</b>	259384		
<b>CLASS</b>	23-01		
<b>1)SUBODH GUPTA, OKAYA POWER LTD., D-7, UDYOG NAGAR, ROHTAK ROAD, NEW DELHI-110041, (INDIAN)</b>			
<b>DATE OF REGISTRATION</b>	15/01/2014		
<b>TITLE</b>	WATER PURIFIERS		
<b>PRIORITY NA</b>			



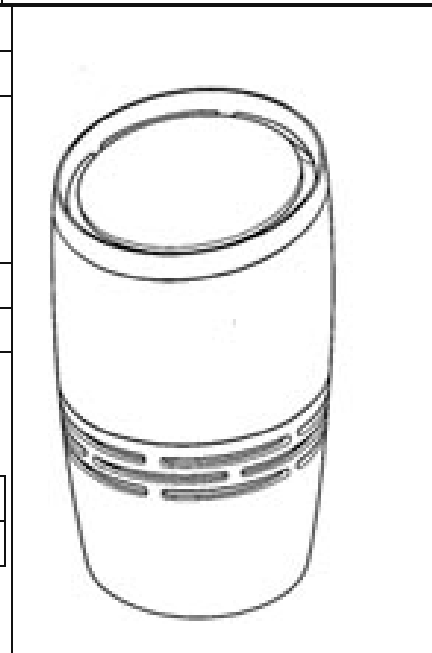
<b>DESIGN NUMBER</b>	259548		
<b>CLASS</b>	05-06		
<b>1) LG HAUSYS, LTD., A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF RUPUBLIC OF KOREA OF</b> ONE IFC BUILDING, 10 GUKJEGEUMYUNG-RO, YEONGDEUNGPO-GU, SEOUL, REPUBLIC OF KOREA			
<b>DATE OF REGISTRATION</b>	20/01/2014		
<b>TITLE</b>	FILM FOR DECORATION PURPOSES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
30-2013-0038773	26/07/2013	REPUBLIC OF KOREA	
<b>DESIGN NUMBER</b>	260912		
<b>CLASS</b>	15-99		
<b>1) MARTIN ENGINEERING COMPANY, A CORPORATION OF THE STATE OF ILLINOIS, OF</b> ONE MARTIN PLACE, NEPONSET, ILLINOIS 61345, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	11/03/2014		
<b>TITLE</b>	NOZZLE FOR AN AIR BLASTER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/468,553	01/10/2013	U.S.A.	
<b>DESIGN NUMBER</b>	255771		
<b>CLASS</b>	15-04		
<b>1) CQMS PTY LTD A COMPANY ORGANIZED AND EXISTING IN AUSTRALIA HAVING REGISTERED OFFICE AT</b> 11/58 METROPLEX AVENUE, MURARRIE QUEENSLAND 4172, AUSTALIA			
<b>DATE OF REGISTRATION</b>	12/08/2013		
<b>TITLE</b>	WEAR RESISTING UNIT OF EXCAVATOR		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
10717/2013	12/02/2013	AUSTRALIA	

<b>DESIGN NUMBER</b>	259047	
<b>CLASS</b>	12-16	
<b>1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	27/12/2013	
<b>TITLE</b>	BODY SIDE STRIKER WITH DOVETAIL FOR VEHICLES	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	260680
<b>CLASS</b>	07-01
<b>1)SATISH PATEL. (AN INDIAN NATIONAL) B/65, B. T. COMPOUND, MALAD WEST, MUMBAI-400064. STATE OF MAHARASHTRA, INDIA. PROPRIETOR OF AGASTYA INDUSTRIES, AN INDIAN PROPRIETORSHIP FIRM OF ABOVE ADDRESS</b>	
<b>DATE OF REGISTRATION</b>	28/02/2014
<b>TITLE</b>	STAND FOR GLASS
<b>PRIORITY NA</b>	

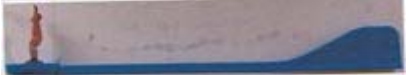




<b>DESIGN NUMBER</b>	257830	
<b>CLASS</b>	23-04	
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS</b>		
<b>DATE OF REGISTRATION</b>	29/10/2013	
<b>TITLE</b>	AIR HUMIDIFIER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002234351-0001	08/05/2013	OHIM



<b>DESIGN NUMBER</b>	259393		
<b>CLASS</b>	07-02		
<b>1)PANKAJ MALIK, INDIAN BY NATIONALITY, 7A ASHOKA APPTS., 7 RAJPUR ROAD, DELHI-110054</b>			
<b>DATE OF REGISTRATION</b>	15/01/2014		
<b>TITLE</b>	LUNCH BOX		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258946		
<b>CLASS</b>	23-01		
<b>1)RAHUL SATRAMDAS KESWANI, AN INDIVIDUAL OF INDIAN NATIONALITY, HAVING ADDRESS AT 202-A, SAFAL PARIVESH, B/H. FLAVOURS RESTAURANT, NEAR AUDA GARDEN, ANAND NAGAR ROAD, PRAHLADNAGAR, AHMEDABAD 380015 GUJARAT</b>			
<b>DATE OF REGISTRATION</b>	24/12/2013		
<b>TITLE</b>	VALVE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	259033		
<b>CLASS</b>	12-15		
<b>1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, F-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE, S.A., A SWISS COMPANY OF ROUTE LOUIS-BRAILLE 10-CH-1763, GRANGES-PACCOT, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	27/12/2013		
<b>TITLE</b>	TIRE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002281634-0001	26/07/2013	OHIM	

<b>DESIGN NUMBER</b>	260208	
<b>CLASS</b>	06-01	
<b>1)HOF FURNITURE SYSTEM PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS ADDRESS AT, STEEL TOWN OWNER ASSOCIATIONS, PLOT NO. C-1, SURVEY NO. 429, POST: MORAIYA, TA: SANAND, DIST: AHMEDABAD, GUJARAT STATE, INDIA</b>		
<b>DATE OF REGISTRATION</b>	07/02/2014	
<b>TITLE</b>	CHAIR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	260302	
<b>CLASS</b>	13-03	
<b>1)CENTRE FOR DEVELOPMENT OF TELEMATICS, HAVING NATIONALITY OF INDIA OF THE ADDRESS ELECTRONICS CITY PHASE-I, HOSUR ROAD, BANGALORE-560100, INDIA</b>		
<b>DATE OF REGISTRATION</b>	12/02/2014	
<b>TITLE</b>	ENCLOSURE FOR CABLE MANAGEMENT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	261079	
<b>CLASS</b>	07-03	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	19/03/2014	
<b>TITLE</b>	SPOON (FOR COFFEE)	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	244006		
<b>CLASS</b>	21-01		
<b>1)GIUSEPPE CARLO ANGIONI</b> VIA MAZZINI 2, SASSARI, ITALY			
<b>DATE OF REGISTRATION</b>	21/03/2012		
<b>TITLE</b>	FOOTBALL GOAL KEEPER FOR TABLE TOP GAME		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256411		
<b>CLASS</b>	14-02		
<b>1)SOLOMETRICS LLC, HAVING ITS REGISTERED OFFICE AT</b> 300 NORTH LASALLE, SUITE 4925, CHICAGO, IL 60654, USA BY NATIONALITY USA			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	BIOMETRIC SCANNING DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/448, 809	13/03/2013	U.S.A.	
<b>DESIGN NUMBER</b>	248636		
<b>CLASS</b>	09-01		
<b>1)VADILAL INTERNATIONAL PVT LTD, A COMPANY INCORPORATED UNDER THE INDIAN COMPANY'S ACT,</b> VADILAL HOUSE, SHRIMALI SOCIETY, NR. NAVRANGPURA RAILWAY CROSSING, NAVRANGPURA, AHMEDABAD 380009, GUJARAT, INDIA			
<b>DATE OF REGISTRATION</b>	15/10/2012		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258967	
<b>CLASS</b>	23-03	
<b>1)DOW GLOBAL TECHNOLOGIES LLC, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, AND HAVING AN OFFICE AND PLACE OF BUSINESS AT</b> 2040 DOW CENTER, MIDLAND, MICHIGAN 48674, UNITED STATES OF AMERICA		
<b>DATE OF REGISTRATION</b>	24/12/2013	
<b>TITLE</b>	PHOTOVOLTAIC BACK PANEL ASSEMBLY	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
201330292012.2	28/06/2013	CHINA







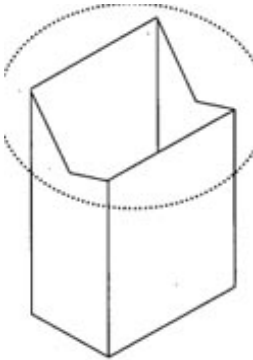

<b>DESIGN NUMBER</b>	262261	
<b>CLASS</b>	23-01	
<b>1)MAHESH GUPTA, AN INDIAN NATIONAL OF</b> C-64, SECTOR - 14, NOIDA, UTTAR PRADESH, INDIA		
<b>DATE OF REGISTRATION</b>	01/05/2014	
<b>TITLE</b>	WATER PURIFIER	
<b>PRIORITY NA</b>		



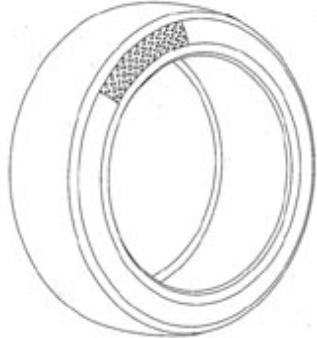

<b>DESIGN NUMBER</b>	260678	
<b>CLASS</b>	08-06	
<b>1)KISHORBHAI V. RAKHOLIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE RAM INDUSTRIES AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> "JAGRUTI" 2, PATEL NAGAR, NEAR RAJA RAM MANDIR, RAJKOT, GUJARAT-INDIA		
<b>DATE OF REGISTRATION</b>	28/02/2014	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		

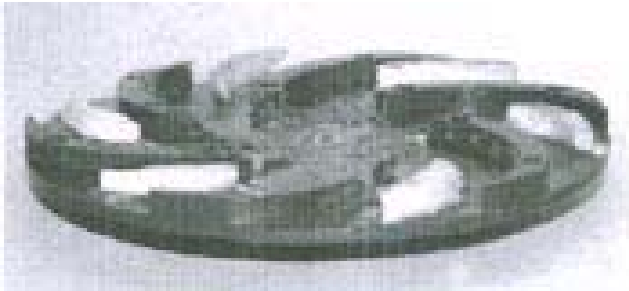



<b>DESIGN NUMBER</b>	261078		
<b>CLASS</b>	07-01		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	19/03/2014		
<b>TITLE</b>	COFFEE POT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	261853		
<b>CLASS</b>	10-05		
<b>1)MANIK SHARMA, NATIONALITY-INDIAN, DEPARTMENT OF BOTANICAL &amp; ENVIRONMENTAL SCIENCES, GURU NANAK DEV UNIVERSITY, AMRITSAR-143005 (PUNJAB) INDIA AND PROF. (DR.) A. K. THUKRAL, NATIONALITY-INDIAN, DEPARTMENT OF BOTANICAL &amp; ENVIRONMENTAL SCIENCES, GURU NANAK DEV UNIVERSITY, AMRITSAR-143005 (PUNJAB) INDIA</b>			
<b>DATE OF REGISTRATION</b>	21/04/2014		
<b>TITLE</b>	SOUND PROOFING TESTING EQUIPMENT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	259040		
<b>CLASS</b>	12-08		
<b>1)YAMAHA HATSUDOKI KABUSHIKI KAISHA, 2500, SHINGAI, IWATA-SHI, SHIZUOKA-KEN 438-8501, JAPAN, A JAPANESE CORPORATION</b>			
<b>DATE OF REGISTRATION</b>	27/12/2013		
<b>TITLE</b>	AUTOMOBILE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-014661	28/06/2013	JAPAN	


<b>DESIGN NUMBER</b>	260107	
<b>CLASS</b>	23-01	
<b>1)OMEGA PRECISION PRODUCTS AN INDIAN PARTNERSHIP FIRM HAVING ITS OFFICE AT VILLAGE MALAKPUR, NEAR CAPARO INDIA, GREATER NOIDA-201308 [U.P.] (INDIA) WHOSE PARTNERS ARE DEEPAK GUPTA AND ANJALI GUPTA, ALL INDIAN NATIONALS OF THE ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	04/02/2014	
<b>TITLE</b>	WATER TAP	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257832	
<b>CLASS</b>	09-03	
<b>1)SOURCE ONE BUYING SERVICES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF INDIA, OF 61-D, POCKET-A, SUKHDEV VIHAR, NEW DELHI, 110025</b>		
<b>DATE OF REGISTRATION</b>	29/10/2013	
<b>TITLE</b>	DISPLAY PACKAGING UNIT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257619	
<b>CLASS</b>	23-01	
<b>1)NAMAN JAIN, AN INDIAN NATIONAL, C-142, ANAND VIHAR, NEW DELHI-110092, INDIA</b>		
<b>DATE OF REGISTRATION</b>	21/10/2013	
<b>TITLE</b>	FIRE CANVAS HOSE PIPE	
<b>PRIORITY NA</b>		

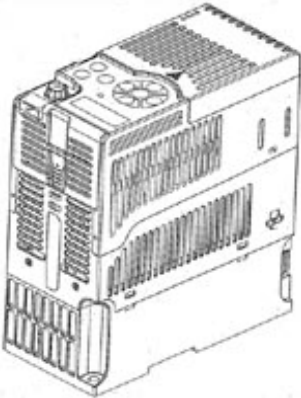



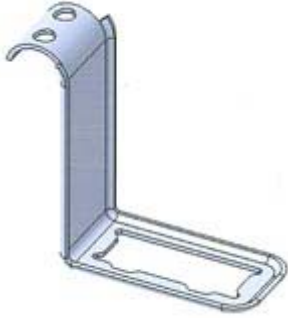
<b>DESIGN NUMBER</b>	259035		
<b>CLASS</b>	12-15		
<b>1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, F-63000, CLERMONT-FERRAND, FRANCE AND MICHELIN RECHERCHE ET TECHNIQUE, S.A., A SWISS COMPANY OF ROUTE LOUIS-BRAILLE 10-CH-1763, GRANGES-PACCOT, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	27/12/2013		
<b>TITLE</b>	TIRE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002281683-0001	26/07/2013	OHIM	
<b>DESIGN NUMBER</b>	259395		
<b>CLASS</b>	07-02		
<b>1)PANKAJ MALIK, INDIAN BY NATIONALITY, 7A ASHOKA APPTS., 7 RAJPUR ROAD, DELHI-110054</b>			
<b>DATE OF REGISTRATION</b>	15/01/2014		
<b>TITLE</b>	LUNCH BOX		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	260891		
<b>CLASS</b>	12-09		
<b>1)TRACTORS AND FARM EQUIPMENT LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT NO. 861, ANNASALAI, CHENNAI-600002, TAMIL NADU, INDIA</b>			
<b>DATE OF REGISTRATION</b>	10/03/2014		
<b>TITLE</b>	TRACTOR		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	257985	
<b>CLASS</b>	15-99	
<b>1)PATEL KASHIBHAI MANGALBHAI, NATIONALITY: AN INDIAN, AT. BHOJA, POST. KHAROL, TAL. LUNAWADA, DIST. PANCHMAHAL, PIN CODE - 389220, GUJARAT, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/11/2013	
<b>TITLE</b>	IMPELLER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	262097	
<b>CLASS</b>	06-11	
<b>1)JAIPUR RUGS COMPANY PVT. LTD., AN INDIAN COMPANY OF G-250, MANSAROVAR INDUSTRIAL AREA, JAIPUR-302020, RAJASTHAN, INDIA</b>		
<b>DATE OF REGISTRATION</b>	28/04/2014	
<b>TITLE</b>	CARPET	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	261749	
<b>CLASS</b>	07-07	
<b>1)NAYASA SUPERPLAST OF SURVEY NO. 370/2 (7) KACHIGAM, NANI DAMAN, DAMAN-396210, (UNION TERRITORIES), INDIA, INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE SACHIN SACHDEV &amp; MANASI SACHDEV, ALL INDIAN NATIONALS</b>		
<b>DATE OF REGISTRATION</b>	15/04/2014	
<b>TITLE</b>	LAUNDRY BASKET	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	252274		
<b>CLASS</b>	14-02		
<b>1)ROCKWELL AUTOMATION ASIA PACIFIC BUSINESS CTR. PTE., LTD., 2 CORPORATION ROAD, CORPORATION PLACE, SINGAPORE 618494 SG</b>			
<b>DATE OF REGISTRATION</b>	13/03/2013		
<b>TITLE</b>	INDUSTRIAL AUTOMATION DRIVE CONTROLLER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/432,413	14/09/2012	U.S.A.	
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	261618		
<b>CLASS</b>	09-05		
<b>1)BHOLE NATH FOODS PVT. LTD., 2612/13, NAYA BAZAR, DELHI-110006, INDIA. (AN INDIAN COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)</b>			
<b>DATE OF REGISTRATION</b>	09/04/2014		
<b>TITLE</b>	SACHET FOR PACKAGING RICE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	262477		
<b>CLASS</b>	19-06		
<b>1)FLAIR PENS AND STATIONERY INDUSTRIES, AN INDIAN PARTNERSHIP FIRM OF 63, B/C, GOVT. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI - 400067, [MAHARASHTRA], INDIA; WHOSE PARTNERS ARE KHUBILAL J. RATHOD, RAJESH K. RATHOD, VIMALCHAND J. RATHOD, MOHIT K. RATHOD AND SUMIT V. RATHOD; ALL INDIANS OF THE ABOVE ADDRESS</b>			
<b>DATE OF REGISTRATION</b>	09/05/2014		
<b>TITLE</b>	PEN		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	258936	
<b>CLASS</b>	12-16	
<b>1)TATA MOTORS LIMITED, AN INDIAN COMPANY</b> BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	23/12/2013	
<b>TITLE</b>	BRACKET FOR PARKING VEHICULAR DIAGNOSTIC CONNECTOR	
<b>PRIORITY NA</b>		